

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :01-07-2025

Date : 01.07.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Sea
50509/2025	01.07.2025	CRLMP-415/2025	B.TRIPATHY	C.O.		Order Dtd. 2025-06-25		(Sea No-)
50510/2025	01.07.2025	TRP (C) - 180/2025	P.K.DAS	C.O.	COURT NO. 16	Order Dtd. 2025-07-28		(Sea No-)
50511/2025	01.07.2025	CRLMP-444/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Sea No-)
50512/2025	01.07.2025	CRLMP-434/2025	KHIROD KUMAR SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Sea No-)
50513/2025	01.07.2025	TRP (C) - 181/2025	T.SWAIN	C.O.	COURT NO. 16	Order Dtd. 2025-07-28		(Sea No-)
50515/2025	01.07.2025	CRLMP-438/2025	HEMANTA KUMAR ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Sea No-)
50516/2025	01.07.2025	CRLMP-418/2025	M. R. BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-06-25		(Sea No-)
50517/2025	01.07.2025	CRLMP-432/2025	KK NATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Sea No-)
50518/2025	01.07.2025	TRP (C) - 364/2024	D.JALI	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Sea No-)
50519/2025	01.07.2025	ABLAPL-4359/2025	S. R. PATTNAIK	C.O.	COURT NO. 16	Order Dtd. 2025-06-26	BAIL-1	(Sea No-)
50520/2025	01.07.2025	WP (C) - 14304/2025	K.N.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-06-26	WRIT BRANCH-6	(Sea No-36)
50522/2025	01.07.2025	CRLMP-392/2025	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Sea No-36)
50523/2025	01.07.2025	CRLREV-172/2025	J KAMILA	C.O.	COURT NO. 8	Order Dtd. 2025-06-26		(Sea No-36)
50524/2025	01.07.2025	WP (C) -	P.K.MOHANTY	C.O.	COURT	Order Dtd. 2025-06-	WRIT	(Sea

			14304/2025			NO. 3	26	BRANCH-6	No-36)
5	50525/2025	01.07.2025	WP (C) - 16716/2025	BK DAS	C.O.	COURT NO. 3	Order Dtd. 2025-06-25	WRIT BRANCH (DIVISION BENCH-1)	(Se No-101)
5	50527/2025	01.07.2025	WP (C) - 32955/2024	RK MAHABHOI	C.O.	COURT NO. 3	Order Dtd. 2025-06-24	WRIT BRANCH-2	(Se No-0)
	50528/2025	01.07.2025	ABLAPL-3794/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Se No-0)
3	50529/2025	01.07.2025	CRLMP-605/2025	P.PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Se No-0)
9	50530/2025	01.07.2025	WP (C) - 16758/2025	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	WRIT BRANCH-7	(Se No-5)
0	50531/2025	01.07.2025	CRLA-573/2025	D.P.DASH	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-5)
.	50532/2025	01.07.2025	WP (C) - 16560/2025	L ACHARI	C.O.	COURT NO. 3	Order Dtd. 2025-06-26	WRIT BRANCH-6	(Se No-36)
2	50533/2025	01.07.2025	CONTC-1791/2025	SK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
3	50534/2025	01.07.2025	CRLMP-670/2025	C.R.KAR	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
4	50535/2025	01.07.2025	CRLMC-2243/2025	GR PATRA	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
5	50536/2025	01.07.2025	CRLMC-2231/2025	DP DASH	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
5	50537/2025	01.07.2025	CRLMC-2236/2025	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
7	50538/2025	01.07.2025	CRLMC-2286/2025	G JAYASINGH	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
3	50539/2025	01.07.2025	CRLMC-2227/2025	G SAHOO	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-36)
9	50540/2025	01.07.2025	CMP-634/2025	Y DAS	C.O.	COURT NO. 23	Order Dtd. 2025-06-24		(Se No-36)
0	50541/2025	01.07.2025	TRP (C) - 179/2025	M NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Se No-36)
.	50542/2025	01.07.2025	TRPCRL-44/2025	SS MOHAPATRA	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Se No-36)
2	50543/2025	01.07.2025	FAO-	S K RATH	C.O.	COURT	Order Dtd. 2025-06-	MISC.	(Se)

			176/2018			NO. 16	23	APPEAL SEC.	No-5
3	50546/2025	01.07.2025	FAO-392/2018	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
4	50548/2025	01.07.2025	FAO-218/2018	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
	50549/2025	01.07.2025	FAO-267/2018	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
5	50551/2025	01.07.2025	MACA-3/2024	A K BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-06-26	MISC. APPEAL SEC.	(Se No-7
7	50552/2025	01.07.2025	FAO-580/2018	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
8	50554/2025	01.07.2025	FAO-685/2018	D K MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
9	50555/2025	01.07.2025	FAO-187/2018	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
0	50557/2025	01.07.2025	WP (C) - 7494/2025	R K MALLICK	C.O.	COURT NO. 16	Order Dtd. 2025-06-26		(Se No-5
	50559/2025	01.07.2025	FAO-121/2018	S K RATH	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
2	50560/2025	01.07.2025	FAO-291/2018	PK JENA	C.O.	COURT NO. 16	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
3	50561/2025	01.07.2025	WP (C) - 13184/2003	M R BARIK	C.O.	COURT NO. 6	Order Dtd. 2025-07-21	WRIT BRANCH-7	(Se No-18)
4	50562/2025	01.07.2025	FAO-1022/2019	DK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
5	50563/2025	01.07.2025	FAO-186/2018	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
5	50564/2025	01.07.2025	FAO-861/2019	DK MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
7	50566/2025	01.07.2025	WP (C) - 14632/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 6	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Se No-38)
8	50567/2025	01.07.2025	FAO-118/2020	S DAS	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
9	50568/2025	01.07.2025	FAO-820/2018	AK PANDA	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5

0	50569/2025	01.07.2025	FAO-120/2018	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
	50571/2025	01.07.2025	FAO-1021/2019	S GUPTA	C.O.	COURT NO. 6		MISC. APPEAL SEC.	(Se No-
2	50573/2025	01.07.2025	FAO-6/2020	S GUPTA	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
	50576/2025	01.07.2025	WP (C) - 14194/2025	A K RANA	C.O.	COURT NO. 6	Order Dtd. 2025-06-26		(Se No-5
4	50577/2025	01.07.2025	FAO-9/2021	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
5	50578/2025	01.07.2025	WA-852/2025	J LENKA	C.O.	COURT NO. 6	Order Dtd. 2025-06-26		(Se No-2
5	50579/2025	01.07.2025	WA-852/2025	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2025-06-26		(Se No-2
7	50580/2025	01.07.2025	WP (C) - 15220/2025	S B ROUT	C.O.	COURT NO. 6	Order Dtd. 2025-06-26	WRIT BRANCH-7	(Se No-5
8	50581/2025	01.07.2025	WP (C) - 27571/2022	J R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-07-14	WRIT BRANCH (DIVISION BENCH-3)	(Se No-119)
9	50583/2025	01.07.2025	FAO-363/2018	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
	50585/2025	01.07.2025	FAO-198/2018	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
	50586/2025	01.07.2025	FAO-237/2022	AK PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
2	50587/2025	01.07.2025	FAO-198/2018	RAMA PRASAD DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
3	50588/2025	01.07.2025	FAO-684/2019	DK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
4	50590/2025	01.07.2025	FAO-695/2018	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
5	50591/2025	01.07.2025	FAO-663/2019	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
5	50593/2025	01.07.2025	FAO-93/2020	M NAIK	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
7	50594/2025	01.07.2025	FAO-642/2020	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
8	50596/2025	01.07.2025	FAO-568/2016	D K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL	(Se No-2

								SEC.	
9	50597/2025	01.07.2025	FAO-855/2019	D BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
0	50598/2025	01.07.2025	FAO-281/2018	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
	50599/2025	01.07.2025	FAO-281/2018	RAMA PRASAD DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
2	50600/2025	01.07.2025	FAO-135/2022	P K PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-5
3	50601/2025	01.07.2025	FAO-281/2018	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
4	50602/2025	01.07.2025	FAO-655/2018	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2025-06-23	MISC. APPEAL SEC.	(Se No-2
5	50603/2025	01.07.2025	WP (C) - 17376/2025	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-06-30	WRIT BRANCH-3	(Se No-33)
5	50604/2025	01.07.2025	WP (C) - 17373/2025	NIRANJAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2025-06-30		(Se No-33)
7	50606/2025	01.07.2025	BLAPL-2270/2025	SS BISWAL	C.O.	COURT NO. 1	Order Dtd. 2025-06-26		(Se No-33)
8	50609/2025	01.07.2025	ABLAPL-6614/2025	P K MOHANTY	C.O.	COURT NO. 1			(Se No-33)
9	50627/2025	01.07.2025	ABLAPL-7304/2025	A K PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-08-18		(Se No-33)
0	50644/2025	01.07.2025	ABLAPL-4281/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25	BAIL-2	(Se No-8
	50646/2025	01.07.2025	CRLREV-304/2025	G.JAYSINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-23		(Se No-8
2	50650/2025	01.07.2025	CRLMP-385/2025	M.M.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06-26		(Se No-8
3	50653/2025	01.07.2025	CRLMC-2050/2025	R.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-8
4	50656/2025	01.07.2025	CONTC-2458/2025	G.SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-26		(Se No-8
5	50660/2025	01.07.2025	WP (C) - 5454/2025	T.CHAKRABARTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-04-08	WRIT BRANCH-3	(Se No-14)
5	50663/2025	01.07.2025	WP (C) -	M.DAS	C.O.	COURT	Judgement Dtd. 2025-	WRIT	(Se

			5454/2025			NO. 2 OLD	04-08	BRANCH-3	No-14)
7	50666/2025	01.07.2025	ABLAPL-4709/2025	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-26	BAIL-1	(Se No-15)
8	50668/2025	01.07.2025	WP (C) - 14636/2025	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-06-25		(Se No-15)
	50670/2025	01.07.2025	ABLAPL-7274/2025	H. K. PATRA	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-1	(Se No-2)
9	50672/2025	01.07.2025	ABLAPL-7290/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-05	BAIL-1	(Se No-3)
	50674/2025	01.07.2025	WP (C) - 14700/2025	S.K.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07-09	WRIT BRANCH-5	(Se No-21)
2	50675/2025	01.07.2025	ABLAPL-3639/2024	L ACHARI	C.O.	COURT NO. 2	Order Dtd. 2024-06-26		(Se No-21)
3	50678/2025	01.07.2025	ABLAPL-1935/2024	S BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-06-26	BAIL-1	(Se No-5)
4	50680/2025	01.07.2025	WP (C) - 17412/2025	S.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2025-06-26	WRIT BRANCH-3	(Se No-12)
5	50682/2025	01.07.2025	ABLAPL-7202/2025	B. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-08-13	BAIL-1	(Se No-3)
5	50683/2025	01.07.2025	ABLAPL-7259/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-08-12	BAIL-1	(Se No-2)
7	50684/2025	01.07.2025	ABLAPL-7286/2025	PK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-26	BAIL-1	(Se No-6)
8	50686/2025	01.07.2025	ABLAPL-4322/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-6)
9	50687/2025	01.07.2025	ABLAPL-2404/2025	RN PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-6)
0	50688/2025	01.07.2025	WP (C) - 17431/2025	S SAMAL	C.O.	COURT NO. 12	Order Dtd. 2025-07-07		(Se No-6)
1	50690/2025	01.07.2025	ABLAPL-4423/2025	RK BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-06-30		(Se No-6)
2	50691/2025	01.07.2025	ABLAPL-5710/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 17	Order Dtd. 2025-05-20		(Se No-6)
3	50692/2025	01.07.2025	CRLREV-232/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Se No-6)
4	50693/2025	01.07.2025	ABLAPL-	A. K.	C.O.	COURT	Order Dtd. 2025-06-		(Se

			7306/2025	SRICHANDAN		NO. 17	30		No-
5	50694/2025	01.07.2025	ABLAPL-7313/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-
6	50695/2025	01.07.2025	ABLAPL-4440/2025	RK BARIK	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-
7	50696/2025	01.07.2025	CRLREV-663/2024	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Se No-
8	50697/2025	01.07.2025	ABLAPL-5220/2025	R SETHI	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-1	(Se No-
9	50698/2025	01.07.2025	ABLAPL-5305/2025	NIRANJAN MAHARANA, A.MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-
0	50699/2025	01.07.2025	ABLAPL-5618/2025	B RANA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-
1	50700/2025	01.07.2025	CRLA-573/2025	B.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2025-06-26		(Se No-
2	50701/2025	01.07.2025	ABLAPL-5953/2025	JR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-2	(Se No- 16)
3	50702/2025	01.07.2025	ABLAPL-6344/2025	SK SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No- 16)
4	50703/2025	01.07.2025	ABLAPL-6449/2025	N SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-1	(Se No-
5	50704/2025	01.07.2025	ABLAPL-6458/2025	B MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-
6	50705/2025	01.07.2025	CRLMP-356/2025	G.SUNDARA	C.O.	COURT NO. 17	Order Dtd. 2025-06-25		(Se No-
7	50706/2025	01.07.2025	ABLAPL-6501/2025	MOHENDRA DALAI	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-1	(Se No- 14)
8	50707/2025	01.07.2025	ABLAPL-6504/2025	PITAMBAR BEHERA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-1	(Se No- 15)
9	50708/2025	01.07.2025	ABLAPL-7299/2025	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No- 15)
0	50709/2025	01.07.2025	CRLMP-650/2025	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2025-07-24		(Se No- 15)
1	50710/2025	01.07.2025	ABLAPL-7301/2025	AK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06-30	BAIL-1	(Se No-
2	50711/2025	01.07.2025	ABLAPL-	AK MOHANTY	C.O.	COURT	Order Dtd. 2025-06-		(Se

			7317/2025			NO. 17	30		No-
3	50712/2025	01.07.2025	CRLREV- 166/2025	N.K.ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
4	50713/2025	01.07.2025	ABLAPL- 7318/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-06- 30		(Se No-
5	50714/2025	01.07.2025	ABLAPL- 7321/2025	SC SUNDARAY	C.O.	COURT NO. 17	Order Dtd. 2025-06- 30		(Se No-
6	50715/2025	01.07.2025	CRLMP- 456/2025	P.K.JENA	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
7	50716/2025	01.07.2025	ABLAPL- 7226/2025	SANTOSH KUMAR MAHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-06- 25		(Se No-
8	50717/2025	01.07.2025	ABLAPL- 7322/2025	RC MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-06- 30		(Se No-
9	50719/2025	01.07.2025	CRLMP- 443/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
0	50720/2025	01.07.2025	TRP (C) - 81/2025	D.K.NAIK	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
1	50721/2025	01.07.2025	CRLMP- 445/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
2	50723/2025	01.07.2025	CRLMP- 449/2025	J.J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
3	50724/2025	01.07.2025	CRLMP- 390/2025	B.TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2025-06- 26		(Se No-
4	50725/2025	01.07.2025	CMP- 887/2025	B B MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-09- 02		(Se No-
5	50726/2025	01.07.2025	MATA- 21/2021	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	FIRST APPEAL	(Se No-
6	50727/2025	01.07.2025	MATA- 37/2006	A CR DAS	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	FIRST APPEAL	(Se No-
7	50728/2025	01.07.2025	MATA- 37/2006	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	FIRST APPEAL	(Se No-
8	50729/2025	01.07.2025	WP (C) - 11284/2025	B.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2025-06- 25		(Se No-
9	50730/2025	01.07.2025	WA- 2599/2024	S K PARIDA	C.O.	COURT NO. 23	Order Dtd. 2025-06- 26		(Se No-

0	50731/2025	01.07.2025	WP (C) - 10569/2025	S K SAHU	C.O.	COURT NO. 23	Order Dtd. 2025-06- 26	WRIT BRANCH (DIVISION BENCH-3)	(Se No- 122)
1	50732/2025	01.07.2025	WP (C) - 16293/2025	B SAMAL	C.O.	COURT NO. 23	Order Dtd. 2025-06- 26	WRIT BRANCH-6	(Se No- 35)
2	50733/2025	01.07.2025	WP (C) - 17111/2025	S DAS	C.O.	COURT NO. 12	Order Dtd. 2025-08- 07	WRIT BRANCH-2	(Se No- 6)
3	50734/2025	01.07.2025	WP (C) - 14139/2025	S DAS	C.O.	COURT NO. 23	Order Dtd. 2025-07- 23	WRIT BRANCH-7	(Se No- 10)
4	50735/2025	01.07.2025	WP (C) - 17413/2025	ASHIS KUMAR MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	WRIT BRANCH-2	(Se No- 6)
5	50736/2025	01.07.2025	WP (C) - 17341/2025	S MITRA	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	WRIT BRANCH-3	(Se No- 12)
6	50737/2025	01.07.2025	WP (C) - 17339/2025	S MITRA	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	WRIT BRANCH-3	(Se No- 12)
7	50739/2025	01.07.2025	WP (C) - 17263/2025	P K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2025-06- 30	WRIT BRANCH-3	(Se No- 33)
8	50741/2025	01.07.2025	MACA- 43/2017	D.P.DASH	C.O.	COURT NO. 17	Order Dtd. 2025-07- 09	MISC. APPEAL SEC.	(Se No- 3)
9	50742/2025	01.07.2025	MACA- 65/2017	D.P.DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07- 09	MISC. APPEAL SEC.	(Se No- 3)
0	50743/2025	01.07.2025	MACA- 976/2005	M.MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 30	MISC. APPEAL SEC.	(Se No- 6)
1	50744/2025	01.07.2025	MATA- 252/2023	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 25	FIRST APPEAL	(Se No- 3)
2	50745/2025	01.07.2025	WP (C) - 17322/2025	M. K. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-08- 04	WRIT BRANCH-2	(Se No- 6)
3	50746/2025	01.07.2025	WP (C) - 12824/2025	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07- 25	WRIT BRANCH-6	(Se No- 35)
4	50749/2025	01.07.2025	WP (C) - 2927/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-3	(Se No- 11)
5	50750/2025	01.07.2025	WP (C) - 16130/2025	KABIR KUMAR JENA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30		(Se No- 11)
6	50751/2025	01.07.2025	WP (C) - 17220/2025	ASHUTOSH MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-4	(Se No- 17)
7	50752/2025	01.07.2025	WP (C) - 16872/2025	DILLIP SAMAL	C.O.	COURT NO.	Order Dtd. 2025-06- 30	WRIT BRANCH-6	(Se No- 6)

						21			36)
8	50753/2025	01.07.2025	WP (C) - 16946/2025	A. C. R. DAS	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-3	(Se No- 14)
9	50754/2025	01.07.2025	WP (C) - 17094/2025	NIRMAL KUMAR SATAPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-2	(Se No- 14)
0	50755/2025	01.07.2025	WP (C) - 17157/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-5	(Se No- 32)
1	50756/2025	01.07.2025	WP (C) - 15325/2025	SUVENDU BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
2	50757/2025	01.07.2025	WP (C) - 32583/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-2	(Se No- 5)
3	50758/2025	01.07.2025	WP (C) - 32583/2024	D. BARIK	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-2	(Se No- 5)
4	50759/2025	01.07.2025	WP (C) - 12808/2025	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH-5	(Se No- 23)
5	50760/2025	01.07.2025	WP (C) - 12805/2025	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07- 25		(Se No- 23)
6	50761/2025	01.07.2025	WP (C) - 12801/2025	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-07- 25		(Se No- 23)
7	50762/2025	01.07.2025	WP (C) - 17016/2025	M. BEHERA	C.O.	COURT NO. 21	Order Dtd. 2025-06- 30	WRIT BRANCH (DIVISION BENCH-1)	(Se No- 103)
8	50763/2025	01.07.2025	ABLAPL- 7320/2025	UP BAG	C.O.	COURT NO. 17	Order Dtd. 2025-06- 30	BAIL-1	(Se No- 3)
9	50764/2025	01.07.2025	ABLAPL- 4430/2025	AK NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-06- 30		(Se No- 3)
0	50767/2025	01.07.2025	CRLREV- 297/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-07- 24		(Se No- 3)
1	50768/2025	01.07.2025	CRLMP- 720/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 30		(Se No- 3)
2	50769/2025	01.07.2025	CRLMP- 523/2025	B. K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-06- 30		(Se No- 3)
3	50785/2025	01.07.2025	CRLREV- 149/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 3	Order Dtd. 2025-06- 26		(Se No- 3)
4	50786/2025	01.07.2025	CRLREV- 158/2025	J. D. MUDULI	C.O.	COURT NO. 3	Order Dtd. 2025-06- 26		(Se No- 3)
5	50787/2025	01.07.2025	CRLREV-	J. D. MUDULI	C.O.	COURT	Order Dtd. 2025-06-		(Se No- 3)

			157/2025			NO. 3	26		No-3
6	50795/2025	01.07.2025	ABLAPL-7310/2025	RATNAKAR SAMANTASINGHAR	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-3
7	50796/2025	01.07.2025	ABLAPL-7315/2025	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-3
8	50798/2025	01.07.2025	ABLAPL-13945/2024	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-3
9	50799/2025	01.07.2025	ABLAPL-7323/2025	MK PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-06-30		(Se No-3
0	50803/2025	01.07.2025	ABLAPL-6898/2025	R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-06-20	BAIL-2	(Se No-10)
1	50823/2025	01.07.2025	CMP-921/2025	A K ROUL	C.O.	COURT NO. 23	Order Dtd. 2025-08-25		(Se No-10)
2	50824/2025	01.07.2025	FAO-558/2023	B K RAJ	C.O.	COURT NO. 23	Order Dtd. 2025-06-03	MISC. APPEAL SEC.	(Se No-2
3	50825/2025	01.07.2025	CMP-749/2025	A K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-08-08		(Se No-2
4	50826/2025	01.07.2025	CMP-686/2025	D NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-08-12		(Se No-2
5	50827/2025	01.07.2025	CRLA-1235/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-2
6	50829/2025	01.07.2025	CRLA-681/2025	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-10-13		(Se No-2
7	50830/2025	01.07.2025	CRLA-715/2025	R K MALLICK	C.O.	COURT NO. 23	Order Dtd. 2025-07-22		(Se No-2
8	50831/2025	01.07.2025	CMP-1452/2024	G BARIK	C.O.	COURT NO. 23	Order Dtd. 2025-06-30		(Se No-2
9	50832/2025	01.07.2025	BLAPL-5353/2025	PK MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2025-07-01		(Se No-2
0	50833/2025	01.07.2025	WP (C) - 29348/2021	P K NAYAK	C.O.	COURT NO. 14	Order Dtd. 2025-06-25	WRIT BRANCH-4	(Se No-17)
1	50834/2025	01.07.2025	WP (C) - 32046/2021	M NAIK	C.O.	COURT NO. 14	Order Dtd. 2025-06-25	WRIT BRANCH-5	(Se No-21)
2	50835/2025	01.07.2025	CRLREV-300/2024	D BASTIA	C.O.	COURT NO. 14	Order Dtd. 2025-06-25	CRIMINAL REVISION	(Se No-3
3	50836/2025	01.07.2025	WP (C) -	S R PANI	C.O.	COURT	Order Dtd. 2025-07-	WRIT	(Se

			17530/2025			NO. 6	22	BRANCH-4	No-17)
4	50838/2025	01.07.2025	WP (C) - 17459/2025	P K JENA	C.O.	COURT NO. 6	Order Dtd. 2025-06-26	WRIT BRANCH-7	(Se No-48)
5	50839/2025	01.07.2025	WP (C) - 17025/2025	S BISWAL	C.O.	COURT NO. 23	Order Dtd. 2025-08-13		(Se No-48)
6	50840/2025	01.07.2025	CMP-917/2025	D K JENA	C.O.	COURT NO. 23	Order Dtd. 2025-08-19		(Se No-48)
7	50841/2025	01.07.2025	CMP-887/2025	P K BEHERA	C.O.	COURT NO. 23	Order Dtd. 2025-09-02		(Se No-48)
8	50842/2025	01.07.2025	WP (C) - 15832/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2025-06-30	WRIT BRANCH (DIVISION BENCH-2)	(Se No-110)
9	50844/2025	01.07.2025	ABLAPL-5952/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-07-15		(Se No-110)
0	50845/2025	01.07.2025	ABLAPL-610/2025	T R DAS	C.O.	COURT NO. 17	Order Dtd. 2025-01-20		(Se No-110)
1	50846/2025	01.07.2025	WA-2599/2024	NANDA KISHORE ROUT	C.O.	COURT NO. 17	Order Dtd. 2025-06-26		(Se No-110)
2	50847/2025	01.07.2025	RSA-553/2023	A SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	SECOND APPEAL	(Se No-)
3	50848/2025	01.07.2025	LAA-4/2006	T K BARIK	C.O.	COURT NO. 12	Order Dtd. 2025-06-24	FIRST APPEAL	(Se No-)
4	50849/2025	01.07.2025	CRLA-1236/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-)
5	50850/2025	01.07.2025	LAA-63/2016	N K ROUT	C.O.	COURT NO. 16	Order Dtd. 2025-08-11	FIRST APPEAL	(Se No-2)
6	50851/2025	01.07.2025	TRP (C) - 299/2022	S K DASH	C.O.	COURT NO. 16	Order Dtd. 2025-06-30	M.J.C.	(Se No-)
7	50852/2025	01.07.2025	TRP (C) - 182/2024	B K DALAI	C.O.	COURT NO. 16	Order Dtd. 2025-06-30		(Se No-)
8	50853/2025	01.07.2025	TRP (C) - 238/2022	PUSPAK BEHERA	C.O.	COURT NO. 16	Order Dtd. 2025-06-30	M.J.C.	(Se No-)
9	50854/2025	01.07.2025	TRP (C) - 184/2019	B K PATI	C.O.	COURT NO. 16	Order Dtd. 2025-06-30	M.J.C.	(Se No-)
0	50521/2025	01.07.2025	ABLAPL-7295/2025	LALATENDU PAL	GENERAL		Order Dtd. 2025-06-26		(Se No-)

1	50526/2025	01.07.2025	ABLAPL-7318/2025	SURYAKANTA DWIBEDI	GENERAL		Order Dtd. 2025-06-30		(Serial No-)
2	50544/2025	01.07.2025	WPC (OAC) - 1917/2008	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-18	OA Branch	(Serial No-)
3	50545/2025	01.07.2025	WP (C) - 12573/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-2	(Serial No-)
4	50547/2025	01.07.2025	WPC (OAC) - 3201/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-24	OA Branch	(Serial No-)
5	50550/2025	01.07.2025	WPC (OAC) - 1423/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-10-21	OA Branch	(Serial No-)
6	50553/2025	01.07.2025	WP (C) - 14658/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-1	(Serial No-)
7	50556/2025	01.07.2025	WP (C) - 14746/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-05-10	WRIT BRANCH-3	(Serial No-12)
8	50558/2025	01.07.2025	WP (C) - 8235/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-23	WRIT BRANCH-6	(Serial No-35)
9	50565/2025	01.07.2025	WA-355/2020	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2021-08-24	WRIT APPEAL	(Serial No-)
10	50570/2025	01.07.2025	WP (C) - 13535/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-06-24		(Serial No-)
11	50572/2025	01.07.2025	WP (C) - 16567/2025	DEBENDRA BEHERA	GENERAL		Order Dtd. 2025-06-25	WRIT BRANCH-1	(Serial No-)
12	50574/2025	01.07.2025	TRPCRL-44/2025	AMIYA BHUSAN DASH	GENERAL		Order Dtd. 2025-06-26		(Serial No-)
13	50575/2025	01.07.2025	WP (C) - 16130/2025	SOUMYASARATHI DAS	GENERAL		Order Dtd. 2025-06-30		(Serial No-)
14	50582/2025	01.07.2025	ABLAPL-7322/2025	SUMANT SAHU	GENERAL		Order Dtd. 2025-06-30		(Serial No-)
15	50584/2025	01.07.2025	OJC-959/1999	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2000-03-07		(Serial No-)
16	50589/2025	01.07.2025	OJC-961/1999	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2000-03-07		(Serial No-)
17	50592/2025	01.07.2025	OJC-962/1999	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2000-03-07		(Serial No-)
18	50595/2025	01.07.2025	WP (C) - 7916/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-11-23	WRIT BRANCH-3	(Serial No-33)
19	50612/2025	01.07.2025	WPC (OAC) - 686/2009	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-18	OA Branch	(Serial No-)
20	50624/2025	01.07.2025	CRLMP-365/2025	PRADEEP KUMAR DASH	GENERAL		Order Dtd. 2025-06-25		(Serial No-)
21	50625/2025	01.07.2025	ABLAPL-6566/2025	BIBHUTI RANJAN MOHANTY	GENERAL		Order Dtd. 2025-07-18		(Serial No-)
22	50626/2025	01.07.2025	WP (C) - 5827/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-02-28		(Serial No-)
23	50630/2025	01.07.2025	WP (C) - 13691/2025	B K DAS	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-2	(Serial No-45)
24	50635/2025	01.07.2025	WPC (OAC) -	B K DAS	GENERAL		Order Dtd. 2024-11-	OA Branch	(Serial No-)

			3673/2017				04		No-3
5	50641/2025	01.07.2025	WP (C) - 26360/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10- 30		(Se No-
6	50645/2025	01.07.2025	WA- 2013/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 22	WRIT APPEAL	(Se No-
7	50648/2025	01.07.2025	WA- 2020/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 22	WRIT APPEAL	(Se No-
8	50718/2025	01.07.2025	OJC- 1316/1999	MUKKALA KURMA RAO	GENERAL		Entire Brief		(Se No-
9	50722/2025	01.07.2025	ABLAPL- 4550/2022	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2025-06- 25	BAIL-2	(Se No- 12)
0	50788/2025	01.07.2025	WP (C) - 28784/2020	BISHNU CHARAN DALAI	GENERAL		Order Dtd. 2025-06- 24	WRIT BRANCH-8	(Se No- 40)
1	50791/2025	01.07.2025	ABLAPL- 7324/2025	NABA KISHORE GURU	GENERAL		Order Dtd. 2025-06- 30		(Se No- 40)
2	50797/2025	01.07.2025	OJC- 5355/1991	GOPABANDHU SUNDARAY	GENERAL		Entire Brief		(Se No- 40)
3	50810/2025	01.07.2025	WP (C) - 14752/2025	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2025-07- 01		(Se No- 40)
4	50843/2025	01.07.2025	CONTC- 1919/2025	CHIRANJIBI SWAIN	GENERAL		Order Dtd. 2025-06- 24		(Se No- 40)
5	50514/2025	01.07.2025	WP (C) - 16560/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-06- 26	WRIT BRANCH-6	(Se No- 36)
6	50605/2025	01.07.2025	WP (C) - 15892/2025	B DASH	GENERAL			WRIT BRANCH-5	(Se No- 22)
7	50607/2025	01.07.2025	WPC (OAC) - 3504/2015	G S DAS	GENERAL			OA Branch	(Se No-
8	50608/2025	01.07.2025	MACA- 544/2024	R K DEHURY	GENERAL			MISC. APPEAL SEC.	(Se No-
9	50610/2025	01.07.2025	STREV- 91/2003	J SAHOO	GENERAL				(Se No-
0	50611/2025	01.07.2025	CRLMC- 3553/2023	Y DAS	GENERAL			CRIMINAL MISC	(Se No-
1	50613/2025	01.07.2025	OJC- 4646/2002	S NAYAK	GENERAL				(Se No-
2	50614/2025	01.07.2025	WP (C) - 922/2015	B C PANDA	GENERAL				(Se No-
3	50615/2025	01.07.2025	CMP- 405/2022	L D SAHOO	GENERAL			WRIT BRANCH-3	(Se No- 14)
4	50616/2025	01.07.2025	RSA- 163/2013	K DAS	GENERAL				(Se No- 14)

5	50617/2025	01.07.2025	ABLAPL-16233/2021	L K NAYAK	GENERAL			BAIL-1	(Se No-
6	50618/2025	01.07.2025	WP (C) - 6687/2021	K C SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH)	(Se No- 108)
7	50619/2025	01.07.2025	SA-132/1987	B SINGH	GENERAL				(Se No- 108)
8	50620/2025	01.07.2025	WP (C) - 29515/2019	A K DASH	GENERAL			WRIT BRANCH-3	(Se No- 13)
9	50621/2025	01.07.2025	CONTC-1346/2021	N R BEHERA	GENERAL			CONTEMPT	(Se No-4
0	50622/2025	01.07.2025	MACA-656/2020	A K MOHANTY	GENERAL			MISC. APPEAL SEC.	(Se No-7
1	50623/2025	01.07.2025	MACA-657/2020	A K MOHANTY	GENERAL			MISC. APPEAL SEC.	(Se No-7
2	50628/2025	01.07.2025	WP (C) - 10110/2016	S K SAHU	GENERAL				(Se No-7
3	50629/2025	01.07.2025	WP (C) - 24558/2019	S BARIK	GENERAL			WRIT BRANCH-3	(Se No- 33)
4	50631/2025	01.07.2025	CRLREV-392/2018	M DAS	GENERAL			CRIMINAL REVISION	(Se No-7
5	50632/2025	01.07.2025	RSA-258/2023	M DAS	GENERAL			SECOND APPEAL	(Se No-6
6	50633/2025	01.07.2025	WP (C) - 2968/2024	M DAS	GENERAL			WRIT BRANCH-5	(Se No- 21)
7	50634/2025	01.07.2025	OJC-13694/1998	Y DAS	GENERAL				(Se No- 21)
8	50636/2025	01.07.2025	WP (C) - 7887/2010	D K NAIK	GENERAL				(Se No- 21)
9	50637/2025	01.07.2025	CRA-14/1994	P C DAS	GENERAL			CRIMINAL APPEAL	(Se No-7
0	50638/2025	01.07.2025	WP (C) - 7634/2005	R P DALAI	GENERAL				(Se No-7
1	50639/2025	01.07.2025	WP (C) - 42775/2023	M S HASAN	GENERAL			WRIT BRANCH-8	(Se No- 43)
2	50640/2025	01.07.2025	WP (C) - 7809/2021	R K MALLICK	GENERAL			WRIT BRANCH-4	(Se No- 37)
3	50642/2025	01.07.2025	WP (C) - 7808/2021	R K MALLICK	GENERAL			WRIT BRANCH-4	(Se No- 37)
4	50643/2025	01.07.2025	CRLMP-1170/2018	M K DASH	GENERAL				(Se No-

									37)
5	50647/2025	01.07.2025	WP (C) - 17687/2008	S M DHAL	GENERAL				(Se No- 37)
6	50649/2025	01.07.2025	STREV- 92/2003	J SAHOO	GENERAL				(Se No- 37)
7	50651/2025	01.07.2025	WP (C) - 16130/2013	A SIKDAR	GENERAL		Order Dtd. 2025-06- 24	WRIT BRANCH-1	(Se No-2
8	50652/2025	01.07.2025	WP (C) - 3003/2005	D MOHAPATRA	GENERAL				(Se No-2
9	50654/2025	01.07.2025	ABLAPL- 7177/2025	S SAMAL	GENERAL			BAIL-2	(Se No-8
0	50655/2025	01.07.2025	WP (C) - 11186/2007	G B PARIDA	GENERAL				(Se No-8
1	50657/2025	01.07.2025	WP (C) - 16810/2008	G B PARIDA	GENERAL				(Se No-8
2	50658/2025	01.07.2025	WP (C) - 16801/2008	G B PARIDA	GENERAL				(Se No-8
3	50659/2025	01.07.2025	WP (C) - 16802/2008	G B PARIDA	GENERAL				(Se No-8
4	50661/2025	01.07.2025	WP (C) - 14389/2008	G B PARIDA	GENERAL				(Se No-8
5	50662/2025	01.07.2025	WP (C) - 16803/2008	G B PARIDA	GENERAL				(Se No-8
6	50664/2025	01.07.2025	WP (C) - 14389/2008	G B PARIDA	GENERAL				(Se No-8
7	50665/2025	01.07.2025	WP (C) - 16809/2008	G B PARIDA	GENERAL				(Se No-8
8	50667/2025	01.07.2025	WP (C) - 16808/2008	G B PARIDA	GENERAL				(Se No-8
9	50669/2025	01.07.2025	WP (C) - 16807/2008	G B PARIDA	GENERAL				(Se No-8
0	50671/2025	01.07.2025	WP (C) - 16805/2008	G B PARIDA	GENERAL				(Se No-8
1	50673/2025	01.07.2025	WP (C) - 16811/2008	G B PARIDA	GENERAL				(Se No-8
2	50676/2025	01.07.2025	WP (C) - 16812/2008	G B PARIDA	GENERAL				(Se No-8
3	50677/2025	01.07.2025	WP (C) - 16804/2008	G B PARIDA	GENERAL				(Se No-8
4	50679/2025	01.07.2025	WP (C) - 16806/2008	G B PARIDA	GENERAL				(Se No-8
5	50681/2025	01.07.2025	WP (C) - 14389/2008	G B PARIDA	GENERAL				(Se No-8
6	50685/2025	01.07.2025	WP (C) - 11186/2007	G B PARIDA	GENERAL				(Se No-8
7	50689/2025	01.07.2025	OJC- 2298/1992	B DAS	GENERAL				(Se No-8
8	50738/2025	01.07.2025	CONTC- 1280/2025	K PARIDA	GENERAL			CONTEMPT	(Se No-8

9	50740/2025	01.07.2025	CONTC-2453/2025	B BEHERA	GENERAL				(Se No-
0	50747/2025	01.07.2025	MACA-539/2019	S. K. SAHOO	GENERAL		Order Dtd. 2025-04-25	MISC. APPEAL SEC.	(Se No-
1	50748/2025	01.07.2025	TRP (C) - 153/2025	M. R. BARIK	GENERAL		Order Dtd. 2025-06-30		(Se No-
2	50765/2025	01.07.2025	WP (C) - 10525/2024	S. K. SAHOO	GENERAL		Order Dtd. 2025-05-09	WRIT BRANCH-3	(Se No- 12)
3	50766/2025	01.07.2025	WP (C) - 10525/2024	R. K. DEHURY	GENERAL		Order Dtd. 2025-05-09	WRIT BRANCH-3	(Se No- 12)
4	50770/2025	01.07.2025	CRLMC-1902/2025	SANTOSH KUMAR MAHANTY	GENERAL		Order Dtd. 2025-06-18		(Se No- 12)
5	50771/2025	01.07.2025	ABLAPL-7306/2025	A. K. SRICHANDAN	GENERAL		Affidavit		(Se No- 12)
6	50772/2025	01.07.2025	CRLMP-398/2025	P. K. DASH	GENERAL		Order Dtd. 2025-06-26 Petition, Annexure,		(Se No- 12)
7	50773/2025	01.07.2025	ABLAPL-3921/2025	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2025-04-24		(Se No- 12)
8	50774/2025	01.07.2025	CRLMP-258/2025	RAJENDRA KUMAR PRADHAN	GENERAL		Petition		(Se No- 12)
9	50775/2025	01.07.2025	BLAPL-1552/2025	PRADIPTA KUMAR MOHANTY	GENERAL		Order Dtd. 2025-03-05		(Se No- 12)
0	50776/2025	01.07.2025	WP (C) - 15078/2025	SARAT DASH	GENERAL		Order Dtd. 2025-08-14		(Se No- 12)
1	50777/2025	01.07.2025	ABLAPL-3191/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-06-30		(Se No- 12)
2	50778/2025	01.07.2025	ABLAPL-4409/2025	J. R. NAYAK	GENERAL		Order Dtd. 2025-06-30		(Se No- 12)
3	50779/2025	01.07.2025	ABLAPL-6446/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-06-30	BAIL-1	(Se No- 14)
4	50780/2025	01.07.2025	TRP (C) - 240/2024	JYOTI RANJAN NAYAK	GENERAL		Order Dtd. 2025-06-30		(Se No- 14)
5	50781/2025	01.07.2025	ABLAPL-6445/2025	H. K. BHOL	GENERAL		Order Dtd. 2025-06-30	BAIL-1	(Se No- 14)
6	50782/2025	01.07.2025	TRP (C) - 90/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-04-11		(Se No- 14)
7	50783/2025	01.07.2025	CONTC-1909/2025	ANUPAMA NAYAK	GENERAL		Order Dtd. 2025-06-24		(Se No- 14)
8	50784/2025	01.07.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2025-06-		(Se No- 14)

			16951/2025	PANI			26		No-
9	50789/2025	01.07.2025	WP (C) - 13691/2025	B K DAS	GENERAL			WRIT BRANCH-2	(Se No- 45)
0	50790/2025	01.07.2025	WP (C) - 12246/2025	K DAS	GENERAL				(Se No- 45)
1	50792/2025	01.07.2025	WP (C) - 12246/2025	K DAS	GENERAL				(Se No- 45)
2	50793/2025	01.07.2025	WP (C) - 12246/2025	K DAS	GENERAL				(Se No- 45)
3	50794/2025	01.07.2025	WP (C) - 12246/2025	K DAS	GENERAL				(Se No- 45)
4	50800/2025	01.07.2025	WP (C) - 16733/2025	P K NAYAK	GENERAL				(Se No- 45)
5	50801/2025	01.07.2025	WP (C) - 9614/2025	M DAS	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 113)
6	50802/2025	01.07.2025	WP (C) - 7560/2025	S K BISWAL	GENERAL				(Se No- 113)
7	50804/2025	01.07.2025	WP (C) - 14811/2025	P K RATH	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(Se No- 115)
8	50805/2025	01.07.2025	WP (C) - 4891/2025	P K MISHRA	GENERAL				(Se No- 115)
9	50806/2025	01.07.2025	CMP- 726/2025	A K BISWAL	GENERAL				(Se No- 115)
0	50807/2025	01.07.2025	CMP- 349/2025	S RAY	GENERAL				(Se No- 115)
1	50808/2025	01.07.2025	CRLMP- 254/2025	R C MALLICK	GENERAL				(Se No- 115)
2	50809/2025	01.07.2025	ABLAPL- 7309/2025	J P KAR	GENERAL				(Se No- 115)
3	50811/2025	01.07.2025	ABLAPL- 7113/2025	A K BISWAL	GENERAL				(Se No- 115)
4	50812/2025	01.07.2025	ABLAPL- 6743/2025	A K BISWAL	GENERAL			BAIL-2	(Se No- 115)
5	50813/2025	01.07.2025	ABLAPL- 4198/2025	H K DAS	GENERAL				(Se No- 115)
6	50814/2025	01.07.2025	ABLAPL-	P BEHERA	GENERAL				(Se No- 115)

			3997/2025						No-5
7	50815/2025	01.07.2025	ABLAPL-6898/2025	R R BARIK	GENERAL			BAIL-2	(Se No- 10)
8	50816/2025	01.07.2025	MATA-44/2025	J PATTANAIAK	GENERAL				(Se No- 10)
9	50817/2025	01.07.2025	WA-432/2025	B C PANDA	GENERAL			WRIT APPEAL	(Se No- 10)
0	50818/2025	01.07.2025	CMP-707/2025	A C JENA	GENERAL		Order Dtd. 2025-05-14		(Se No- 10)
1	50819/2025	01.07.2025	CRLMC-3500/2024	J SAHOO	GENERAL				(Se No- 10)
2	50820/2025	01.07.2025	ABLAPL-7311/2025	D MISHRA	GENERAL		Order Dtd. 2025-06-30		(Se No- 10)
3	50821/2025	01.07.2025	WP (C) - 29244/2024	D BISWAL	GENERAL		Order Dtd. 2025-06-20		(Se No- 10)
4	50822/2025	01.07.2025	WP (C) - 32545/2024	D BISWAL	GENERAL		Order Dtd. 2025-06-20	WRIT BRANCH-4	(Se No- 37)
5	50828/2025	01.07.2025	WP (C) - 14140/2025	S DAS	GENERAL			WRIT BRANCH-6	(Se No- 24)
6	50837/2025	01.07.2025	ABLAPL-4440/2025	R. K. BARIK	GENERAL		Order Dtd. 2025-06-30		(Se No- 24)

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